

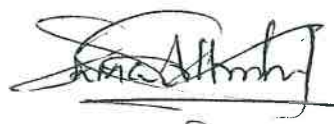

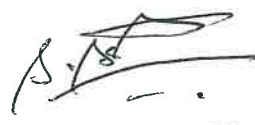
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.09.2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/359/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S. SATHIYANARAYANAN. KMC. ARUNMOKAN.	Counsel for Applicant	
2.	ANITHA G.	Counsel for R9 & R11	
3.)	S. Satish	Counsel for R3, R8, R10 & R.	 M. Murugan
4.	M. MURUGAN		

ORDER

At request of the Applicant counsel, list this matter on 14.10.2019 for filing additional documents on the next date of hearing.


(S. VIJAYARAGHAVAN)
Member (Technical)


(B.S.V. PRAKASH KUMAR)
Member (Judicial)